

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA  
UNSTARRED QUESTION NO. 1550  
ANSWERED ON 02.08.2023

**ALLOCATION OF LOW BUDGET TO MGNREGS**

1550 SHRI SANDEEP KUMAR PATHAK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Budget Estimate of MGNREGS for 2023-24 can provide just 17 days of work to the 14.4 crores active MGNREGS workers of the country, reasons for keeping such low Budget estimate, despite the previous year records of revised budgets which were higher than Budget Estimate of same year;
- (b) State-wise and year wise details of the payment for unemployment allowance in last five years; and
- (c) State-wise details of payment due from Union Government under this scheme for the year 2022-23 and earlier years and reasons of such delay?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

(a): The details of financial allocation at Budget Estimate stage and Revised Estimate stage under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) for financial year 2022-23 and current financial year 2023-24 (as on 27.07.2023) are given below:

(Rs. in crore)

SI. No.	Financial Year	Budget Estimate	Revised Estimate
1	2022-23	73,000.00	89,400.00
2	2023-24	60,000.00	-

Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Funds release to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

The Ministry seeks additional funds under Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

(b): State/UT-wise and financial year wise details of unemployment allowance paid in last five financial years from 2018-19 to 2022-23 under Mahatma Gandhi NREGS is given at **Annexure**.

(c): There is no payment due from Union Government under the Mahatma Gandhi NREGS for the financial year 2022-23 and earlier except State of West Bengal for the funds due just before 9.3.2022. The funds of State of West Bengal have been stopped as per the provisions of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

**Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1550 dated 02.08.2023.**

State/UT-wise and financial year wise details of unemployment allowance paid in last five financial years from 2018-19 to 2022-23 under Mahatma Gandhi NREGS.

SI. No.	State/ UT	Unemployment Allowance paid (Rs. in Lakh)				
		2018-19	2019-20	2020-21	2021-22	2022-23
1	Andaman And Nicobar	0	0	0	0	0
2	Andhra Pradesh	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	0	0	0	0
6	Chhattisgarh	0	0	0	0	0
7	Dn Haveli And Dd	0	0	0	0	0
8	Goa	0	0	0	0	0
9	Gujarat	0.11	0	0	0	0
10	Haryana	0	0	0	0	0
11	Himachal Pradesh	0.01	0	0	0	0
12	Jammu And Kashmir	0	0	0	0	0
13	Jharkhand	0.18	0	0	0	0
14	Karnataka	0	0	0	0	0
15	Kerala	0.02	0	0	0.01	0.03
16	Ladakh	0	0	0	0	0
17	Lakshadweep	0	0	0	0	0
18	Madhya Pradesh	0.02	0	0	0	0
19	Maharashtra	0.03	0.01	0	0.09	0.02
20	Manipur	0	0	0	0	0
21	Meghalaya	0	0	0	0	0
22	Mizoram	0	0	0	0	0
23	Nagaland	0	0	0	0	0
24	Odisha	0	0.01	0	0	0.15
25	Puducherry	0	0	0	0	0
26	Punjab	0	0	0	0	0
27	Rajasthan	0.23	0	0	0	0
28	Sikkim	0	0	0	0	0
29	Tamil Nadu	0	0	0	0	0
30	Telangana	0	0	0	0	0.16
31	Tripura	0	0	0	0	0
32	Uttar Pradesh	0	0	0	0	0
33	Uttarakhand	0	0	0	0	0
34	West Bengal	0.01	0	0	0	0
	<b>Total</b>	<b>0.61</b>	<b>0.02</b>	<b>0</b>	<b>0.1</b>	<b>0.36</b>

(As per NREGASoft)

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